

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

T.P.No.69/KB/2017 CP-1041/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company Under Section		Shiv Tower Pvt.Ltd.		
		391(2), 394		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
21	SRI-TAPAS K	UMAR DAS ASSISTANT DIRECTOR.	RD(ER), MCA.	9000 21/07/2017

Anny Surgh
Urmilla Chakorabordy
Ritzban Sankar
Ashok Kumar Singh

ORDER

Ld. Counsels for the petitioners and Mr. Tapas Kumar Das, Asstt. Director from the Office of the Regional Director, Eastern Region representing Central Government are present.

Asstt. Director has filed affidavit on behalf of the Central Government wherein it is stated that Central Government has decided not to oppose the petition regarding the proposed scheme of amalgamation. Competition Commission of India (CCI) has also sent a

report, which is in file. No objection has been raised by CCI. Ld. Counsel for the petitioner informed that the Official Liquidator has filed the report also.

Heard. Reserved for order.

≤d. (Vijai Pratap Singh) Member (J)